

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942
WP(C) NO. 9342 OF 2020**

Petitioner:-

Vedavyasa Trust rep. by its Chairman,
Bhajana Kovil Road, Chalapuram, Calicut – 673 002

By Advs.S.Krishnamurthy

Respondents :

1. The State of Kerala, Rep. by its Secretary to Government
Higher Education Department, Secretariat,
Thiruvananthapuram 695 001.
2. APJ Abdul Kalam Technological University, rep. by its
Registrar, CET Campus, Thiruvananthapuram 695 016.
3. The Vice Chancellor, APJ Abdul Kalam Technological University,
CET Campus, Thiruvananthapuram 695 016.

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

WPC.9342/2020

: 2 :

ORDER

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Dated this the 24th day of April, 2020

Post the writ petition on 28.04.2020.

N. NAGARESH, JUDGE

aks/24.04.2020

Appendix

Petitioner's Exhibits

Exhibit P1 : True copy of the summary of sanction intake and actual intake of students from 2016-17 onwards.

Exhibit P2 : True copy of the circular No.27742/CDC-A3/2014/CU issued by the Calicut University dated 23.12.2015.

Exhibit P3 : True copy of the notification No.KTU/A/456/2015 dated 12.03.2020 issued by the 2nd respondent.

Exhibit P4 : True copy of the order No. KYU/A/456/2015 of affiliation dated 15.05.2019.

Exhibit P5 : True copy of the minutes of the proceedings of the 14th Kerala Assembly held on 26.06.2019.

Exhibit P6 : True copy of the notification issued by second respondent dtd. 09.04.2020.